

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
UNSTARRED QUESTION NO. 1604  
TO BE ANSWERED ON THE 2<sup>ND</sup> JULY, 2019

**LANDLESS FARMERS**

1604. SHRI B.Y. RAGHAVENDRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
be pleased to state:

- (a) the number of landless farmers in the country, State-wise;
- (b) whether the Government proposes to formulate any special scheme to safeguard the interest of landless farmers and labourers;
- (c) if so, the details thereof;
- (d) the time by which the scheme is likely to be formulated by the Government; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): No Specific census/survey of landless farmers has been conducted and as such the exact number of landless farmers in the country is not available. However, State-wise number of wholly leased-in operational holdings as per Agriculture Census 2010-11 is given in the Annexure.

(b) to (e): Government is providing guaranteed employment under the Mahatma Gandhi National Rural Employment Guarantee Act and implementing other developmental programmes to benefit rural people, including farm workers by supplementing their income.

Moreover, there are various welfare schemes/programmes being implemented by the Government which, among others, aim to benefit landless farmers and agricultural labourers. These include Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (PMJAY), Atal Pension Yojana (APY), Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Integrated Programme of Older Persons (IPOP) and Rashtriya Vayoshri Yojana (RVY).

**Annexure**

**Statement referred to in reply to part (a) of Lok Sabha Unstarred Question NO. 1604 due for reply on 02.07.2019.**

<b>S.No.</b>	<b>State/UT</b>	<b>Number of Wholly Leased-in-Operational Holdings ('00 Units)</b>
1	Andhra Pradesh	328
2	Arunachal Pradesh	0
3	Assam	4
4	Bihar	22
5	Chhattisgarh	9
6	Goa	59
7	Gujarat	0
8	Haryana	Negligible
9	Himachal Pradeesh	14
10	Jammu & Kashmir	6
11	Jharkhand	7
12	Karnataka	0
13	Kerala	48
14	Madhya Pradesh	104
15	Maharashtra	Negligible
16	Manipur	50
17	Meghalaya	0
18	Mizoram	0
19	Nagaland	3
20	Odisha	2193
21	Punjab	19
22	Rajasthan	65
23	Sikkim	9
24	Tamil Nadu	120
25	Telangana	State created in 2014
26	Tripura	14
27	Uttar Pradesh	3036
28	Uttarakhand	3
29	West Bengal	1124
30	A&N Islands	Negligible
31	Chandigarh	0
32	D & N Haveli	0
33	Daman & Diu	0
34	Delhi	0
35	Lakshadweep	0
36	Puducherry	2
	<b>All India</b>	<b>7239*</b>

\* Total may not tally due to rounding off.

Source: Agriculture Census 2010-11.

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